

Labour Legislation for non-Oligopolistic Sector of Economy

1461. SHRI B. V. NAIK: Will the Minister of LABOUR be pleased to state:

(a) the steps taken to bring in the non-oligopolistic competitive sector of economy within the ambit of labour legislation; and

(b) the estimated labour population employed in the above sector?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) Labour legislation applies uniformly to all sectors of the economy, whether public or private or oligopolistic or non-oligopolistic.

(b) The estimated total employment in the 'organised sector' of the economy (i.e. all establishments in the public sector and non-agricultural establishments in the private sector, employing 10 or more workers) at the end of December, 1973 was 19.12 millions.

Increase in Freight Charges

1462. SHRI SURENDRA MOHANTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the President of India-UK-Pakistan-Bangladesh-Sri Lanka Conference has stated that there is likely to be considerable increase in the freight charges in the coming years; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):

(a) The India-Pakistan-Bangladesh-U.K./Continental Conference have recently announced a freight increase of 12½ per cent on west-bound cargo with effect from 1-1-1975, after holding discussions with the Shippers'

Councils. The Conference have also announced that they will maintain a continuing link with the Shippers' Councils relative to any changes which may affect rate levels either upwards or downwards or with the service pattern provided.

(b) Under the Discussion Formula, the Conference discusses any proposed freight increases with the concerned Shippers' Councils before actually giving effect to the increase. This procedure has been followed in the present case.

श्रीवधियों में मिलावट करने के कारण गिरफ्तारियाँ

1463. श्री नाथूराम अहिरवार : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क)गत तीन महीनों में श्रीवधियों में मिलावट करने के कारण देश में कितने व्यक्ति गिरफ्तार किये गये और दिन-दिन श्रीवधियों में मिलावट की गई अथवा कौन-कौन सी श्रीवधिया नवनी पाई गई, और

(ख) सरकार द्वारा उक्त शक्ति अपराधों की रोकथाम के लिए क्या दाय-वार्डों की जा रही है ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में उप-मंत्री (श्री ए०के०एम० इलहाक) : (क) सूचना एवम की जा रही है आर रुम. पटा पर रख दी जायेगी ।

(ख) घाटवा रिम की और गल्ली दवाघो के रिमिंग को रोफने के लिए क्या क्या बंदम उठ ए भए है उसका ए. नोट रुमा पटर पर रख है ।

[मंत्रालय में रखा गया । संक्षिप्त संख्या LT—8533/74]